

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :15-04-2025

| Date : 15.04.2025 |            |                     |                     |                             |          |                    |                           |                 |              |
|-------------------|------------|---------------------|---------------------|-----------------------------|----------|--------------------|---------------------------|-----------------|--------------|
| SL. No.           | C.A.No.    | Date of Application | Case No.            | Name of the Applicant       | C.C Type | Judge / Court Name | C.C Applied For           | Dealing Section | Seat         |
| 1                 | 30101/2025 | 15.04.2025          | ABLAPL-3629/2025    | G. K. ROUT                  | C.O.     |                    | Order Dtd. 2025-04-10     | BAIL-2          | (Seat No-9)  |
| 2                 | 30102/2025 | 15.04.2025          | CRLMC-1234/2025     | M. R. BARIK                 | C.O.     | COURT NO. 15       | Order Dtd. 2025-04-22     |                 | (Seat No-9)  |
| 3                 | 30103/2025 | 15.04.2025          | CRLMC-1234/2025     | M. R. BARIK                 | C.O.     | COURT NO. 15       | Order Dtd. 2025-04-09     |                 | (Seat No-9)  |
| 4                 | 30104/2025 | 15.04.2025          | CRLMC-1234/2025     | M. R. BARIK                 | C.O.     | COURT NO. 15       | Order Dtd. 2025-04-22     |                 | (Seat No-9)  |
| 5                 | 30108/2025 | 15.04.2025          | ABLAPL-3626/2025    | PRADEEP KUMAR KUNDU         | C.O.     | COURT NO. 15       | Order Dtd. 2025-04-10     | BAIL-2          | (Seat No-8)  |
| 6                 | 30109/2025 | 15.04.2025          | ABLAPL-3759/2025    | A. K. SRICHANDAN            | C.O.     | COURT NO. 17       | Order Dtd. 2025-04-10     |                 | (Seat No-8)  |
| 7                 | 30111/2025 | 15.04.2025          | ABLAPL-3930/2025    | BINDU SAGAR SWAIN           | C.O.     | COURT NO. 17       | Order Dtd. 2025-05-12     | BAIL-2          | (Seat No-17) |
| 8                 | 30112/2025 | 15.04.2025          | ABLAPL-3944/2025    | M. R. BARIK                 | C.O.     | COURT NO. 17       | Order Dtd. 2025-04-10     | BAIL-1          | (Seat No-3)  |
| 9                 | 30115/2025 | 15.04.2025          | WP (C) - 14733/2014 | B N SHADNGI                 | C.O.     | COURT NO. 17       | Order Dtd. 2025-04-10     | WRIT BRANCH-6   | (Seat No-16) |
| 10                | 30117/2025 | 15.04.2025          | WP (C) - 11423/2023 | B DAS                       | C.O.     | COURT NO. 17       | Order Dtd. 2025-04-09     | WRIT BRANCH-2   | (Seat No-7)  |
| 11                | 30119/2025 | 15.04.2025          | WP (C) - 9054/2025  | S K BISWAL                  | C.O.     | COURT NO. 25       | Order Dtd. 9999-12-31     | WRIT BRANCH-4   | (Seat No-37) |
| 12                | 30120/2025 | 15.04.2025          | CONTC-64/2025       | M/S JITENDRA KUMAR MISHRA 2 | C.O.     | COURT NO. 25       | Judgement Dtd. 2025-04-10 |                 | (Seat No-37) |
| 13                | 30122/2025 | 15.04.2025          | CONTC-31/2025       | B BEHERA                    | C.O.     | COURT NO. 25       | Order Dtd. 2025-04-09     |                 | (Seat No-37) |
| 14                | 30124/2025 | 15.04.2025          | CONTC-              | K PARIDA                    | C.O.     | COURT              | Order Dtd.                |                 | (Seat        |

|    |            |            |                      |                      |      |                    |                          |          |                     |
|----|------------|------------|----------------------|----------------------|------|--------------------|--------------------------|----------|---------------------|
|    |            |            | 32/2024              |                      |      | NO.<br>25          | 9999-12-31               |          | No-<br>37)          |
| 15 | 30125/2025 | 15.04.2025 | CONTC-<br>5248/2024  | M R ROUTRAY          | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-05-01 | CONTEMPT | (Seat<br>No-7)      |
| 16 | 30126/2025 | 15.04.2025 | ABLAPL-<br>3589/2025 | S.R.MOHAPATRA        | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-7)      |
| 17 | 30127/2025 | 15.04.2025 | CONTC-<br>4208/2024  | S SWAIN              | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-04-09 | CONTEMPT | (Seat<br>No-3)      |
| 18 | 30129/2025 | 15.04.2025 | ABLAPL-<br>3778/2025 | P.K.DAS              | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 19 | 30130/2025 | 15.04.2025 | ABLAPL-<br>3874/2025 | P.K.MISHRA           | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 20 | 30132/2025 | 15.04.2025 | ABLAPL-<br>3876/2025 | P.K.MOHANTY          | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 21 | 30134/2025 | 15.04.2025 | ABLAPL-<br>3877/2025 | K.R.JENA             | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 22 | 30135/2025 | 15.04.2025 | ABLAPL-<br>3966/2025 | DEBASHREE<br>PARIDA  | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 23 | 30136/2025 | 15.04.2025 | ABLAPL-<br>3882/2025 | S.K.SUNDARA          | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 24 | 30137/2025 | 15.04.2025 | ABLAPL-<br>4031/2025 | SRINIBASH<br>MOHANTY | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 25 | 30139/2025 | 15.04.2025 | ABLAPL-<br>3959/2025 | BINDU SAGAR<br>SWAIN | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-3)      |
| 26 | 30141/2025 | 15.04.2025 | ABLAPL-<br>3974/2025 | JADUNATH<br>PRADHAN  | C.O. | COURT<br>NO.<br>17 | Rejoinder                | BAIL-2   | (Seat<br>No-8)      |
| 27 | 30142/2025 | 15.04.2025 | ABLAPL-<br>3884/2025 | R.R.SINGH            | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 | BAIL-2   | (Seat<br>No-<br>16) |
| 28 | 30144/2025 | 15.04.2025 | ABLAPL-<br>3976/2025 | JADUNATH<br>PRADHAN  | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 | BAIL-2   | (Seat<br>No-8)      |
| 29 | 30145/2025 | 15.04.2025 | ABLAPL-<br>3885/2025 | S.K.DAS              | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 | BAIL-1   | (Seat<br>No-4)      |
| 30 | 30148/2025 | 15.04.2025 | ABLAPL-<br>3886/2025 | H.K.MOHANTA          | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-30 |          | (Seat<br>No-4)      |
| 31 | 30150/2025 | 15.04.2025 | ABLAPL-<br>3887/2025 | C.SAMAL              | C.O. | COURT<br>NO.<br>17 | Order Dtd.<br>2025-04-10 |          | (Seat<br>No-4)      |

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| 32 | 30151/2025 | 15.04.2025 | BLAPL-11129/2024  | S BARIK               | C.O. | COURT NO. 15    | Order Dtd. 2025-04-09 | BAIL-2 | (Seat No-7)  |
| 33 | 30152/2025 | 15.04.2025 | ABLAPL-3883/2025  | S. K. DAS             | C.O. | COURT NO. 17    | Order Dtd. 2025-04-10 | BAIL-1 | (Seat No-1)  |
| 34 | 30154/2025 | 15.04.2025 | ABLAPL-3894/2025  | N.SAHOO               | C.O. | COURT NO. 17    | Order Dtd. 2025-05-12 |        | (Seat No-1)  |
| 35 | 30156/2025 | 15.04.2025 | ABLAPL-11582/2024 | M MOHANTY             | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 | BAIL-1 | (Seat No-6)  |
| 36 | 30158/2025 | 15.04.2025 | ABLAPL-97/2025    | S BARIK               | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |        | (Seat No-6)  |
| 37 | 30159/2025 | 15.04.2025 | ABLAPL-3896/2025  | A.K.BEHERA            | C.O. | COURT NO. 17    | Order Dtd. 2025-04-16 |        | (Seat No-6)  |
| 38 | 30161/2025 | 15.04.2025 | ABLAPL-8234/2024  | RK MALLICK            | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | BAIL-2 | (Seat No-12) |
| 39 | 30162/2025 | 15.04.2025 | ABLAPL-3512/2025  | AK RANA               | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |        | (Seat No-12) |
| 40 | 30163/2025 | 15.04.2025 | ABLAPL-3980/2025  | BALARAM SINGH         | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-8)  |
| 41 | 30164/2025 | 15.04.2025 | ABLAPL-3897/2025  | P.K.DAS               | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |        | (Seat No-8)  |
| 42 | 30166/2025 | 15.04.2025 | ABLAPL-3981/2025  | BALARAM SINGH         | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |        | (Seat No-8)  |
| 43 | 30167/2025 | 15.04.2025 | ABLAPL-3985/2025  | JAYAKRISHNA MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-12) |
| 44 | 30168/2025 | 15.04.2025 | ABLAPL-3898/2025  | L.ACHARI              | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |        | (Seat No-12) |
| 45 | 30169/2025 | 15.04.2025 | ABLAPL-3927/2025  | R SETHI               | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 | BAIL-1 | (Seat No-3)  |
| 46 | 30170/2025 | 15.04.2025 | ABLAPL-3881/2025  | PRADEEP KUMAR DAS     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |        | (Seat No-3)  |
| 47 | 30171/2025 | 15.04.2025 | ABLAPL-3939/2025  | B DAS                 | C.O. | COURT NO. 17    | Order Dtd. 2025-04-10 |        | (Seat No-3)  |
| 48 | 30172/2025 | 15.04.2025 | ABLAPL-3902/2025  | R.SAMAL               | C.O. | COURT NO. 17    | Order Dtd. 2025-04-10 |        | (Seat No-3)  |
| 49 | 30173/2025 | 15.04.2025 | ABLAPL-3875/2025  | JAYAKRISHNA MOHAPATRA | C.O. | COURT NO. 17    | Order Dtd. 2025-05-13 | BAIL-2 | (Seat No-16) |

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| 50 | 30174/2025 | 15.04.2025 | ABLAPL-3977/2025 | MR SAHOO                | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2        | (Seat No-8)  |
| 51 | 30175/2025 | 15.04.2025 | ABLAPL-3912/2025 | G.SAHOO                 | C.O. | COURT NO. 17 | Order Dtd. 2025-05-07 |               | (Seat No-8)  |
| 52 | 30176/2025 | 15.04.2025 | ABLAPL-3982/2025 | S NAYAK                 | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2        | (Seat No-17) |
| 53 | 30177/2025 | 15.04.2025 | ABLAPL-3991/2025 | N SAHOO                 | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-17) |
| 54 | 30179/2025 | 15.04.2025 | ABLAPL-3922/2025 | PRADEEP KUMAR DAS       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-17) |
| 55 | 30183/2025 | 15.04.2025 | CRLMP-1399/2024  | P. K. LENKA             | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-17) |
| 56 | 30185/2025 | 15.04.2025 | CRLMP-466/2025   | K. C. SWAIN             | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-17) |
| 57 | 30188/2025 | 15.04.2025 | CRLMC-1404/2025  | PANKAJ KUMAR PANI       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-17) |
| 58 | 30189/2025 | 15.04.2025 | CRLMC-1408/2025  | NIRANJAN SAHOO          | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | CRIMINAL MISC | (Seat No-5)  |
| 59 | 30190/2025 | 15.04.2025 | CRLMC-1410/2025  | N. SAHOO                | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-5)  |
| 60 | 30191/2025 | 15.04.2025 | CRLMC-1412/2025  | PANKAJ KUMAR PANI       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | CRIMINAL MISC | (Seat No-3)  |
| 61 | 30192/2025 | 15.04.2025 | CRLMC-1417/2025  | SANTOSH KUMAR MAHANTY   | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | CRIMINAL MISC | (Seat No-6)  |
| 62 | 30193/2025 | 15.04.2025 | CRLMC-1366/2025  | R. K. MALLICK           | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-6)  |
| 63 | 30195/2025 | 15.04.2025 | CRLMC-1402/2025  | DIBAKAR SAMAL           | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |               | (Seat No-6)  |
| 64 | 30196/2025 | 15.04.2025 | CRLMC-1399/2025  | JADUNATH PRADHAN        | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | CRIMINAL MISC | (Seat No-6)  |
| 65 | 30197/2025 | 15.04.2025 | CRLMC-1397/2025  | PRANAYANEE DASMOHAPATRA | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | CRIMINAL MISC | (Seat No-5)  |
| 66 | 30200/2025 | 15.04.2025 | CRLMC-1380/2025  | ASHOK KUMAR SAHOO       | C.O. | COURT NO. 15 | Order Dtd. 2025-04-10 |               | (Seat No-5)  |
| 67 | 30201/2025 | 15.04.2025 | CRLMC-1370/2025  | N. SAHOO                | C.O. | COURT NO. 15 | Order Dtd. 2025-04-10 |               | (Seat No-5)  |

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| 68 | 30204/2025 | 15.04.2025 | CRLMC-1369/2025     | S. K. MOHAPATRA           | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 69 | 30207/2025 | 15.04.2025 | CRLMC-4001/2024     | L. ACHARI                 | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 70 | 30209/2025 | 15.04.2025 | CRLMC-315/2025      | L. ACHARI                 | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 71 | 30211/2025 | 15.04.2025 | CRLMC-314/2025      | LAMBODOR ACHARI           | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 72 | 30215/2025 | 15.04.2025 | CRLMC-313/2025      | LAMBODOR ACHARI           | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 73 | 30218/2025 | 15.04.2025 | CRLMC-222/2025      | A. K. ROUL                | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 74 | 30234/2025 | 15.04.2025 | WP (C) - 7791/2025  | M.BEHERA                  | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 |                                | (Seat No-5)   |
| 75 | 30235/2025 | 15.04.2025 | WP (C) - 8425/2025  | B.K.PADHI                 | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 76 | 30236/2025 | 15.04.2025 | WP (C) - 8425/2025  | R.SAMAL                   | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 77 | 30237/2025 | 15.04.2025 | WP (C) - 9912/2025  | JITENDRA KUMAR MISHRA (2) | C.O. | COURT NO. 15    | Order Dtd. 2025-04-10 | WRIT BRANCH-3                  | (Seat No-12)  |
| 78 | 30238/2025 | 15.04.2025 | WP (C) - 26578/2024 | S.K.BISWAL                | C.O. | COURT NO. 6     | Order Dtd. 9999-12-31 |                                | (Seat No-12)  |
| 79 | 30239/2025 | 15.04.2025 | WP (C) - 31976/2024 | P.K.JENA                  | C.O. | COURT NO. 6     | Order Dtd. 2025-04-10 | WRIT BRANCH-1                  | (Seat No-1)   |
| 80 | 30240/2025 | 15.04.2025 | WP (C) - 29345/2024 | T.SWAIN                   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-10 |                                | (Seat No-1)   |
| 81 | 30241/2025 | 15.04.2025 | WP (C) - 9858/2025  | J.LENKA                   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-10 | WRIT BRANCH-3                  | (Seat No-12)  |
| 82 | 30242/2025 | 15.04.2025 | WP (C) - 9922/2025  | B.SAMAL                   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-10 |                                | (Seat No-12)  |
| 83 | 30243/2025 | 15.04.2025 | WP (C) - 10042/2025 | B.DAS                     | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |                                | (Seat No-12)  |
| 84 | 30244/2025 | 15.04.2025 | WP (C) - 10034/2025 | B.DAS                     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 |                                | (Seat No-12)  |
| 85 | 30245/2025 | 15.04.2025 | CRLA-90/2023        | S. BARIK                  | C.O. | COURT NO. 7     | Order Dtd. 9999-12-31 | CRIMINAL APPEAL                | (Seat No-9)   |

|     |            |            |                        |                |      |                       |                          |   |                      |
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| 86  | 30246/2025 | 15.04.2025 | WP (C) -<br>10022/2025 | J.M.BEHERA     | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-2                        | (Seat<br>No-6)       |
| 87  | 30247/2025 | 15.04.2025 | WP (C) -<br>9896/2025  | P.K.MOHANTY    | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 88  | 30248/2025 | 15.04.2025 | WP (C) -<br>33073/2021 | A. K. MISHRA   | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>24)  |
| 89  | 30249/2025 | 15.04.2025 | WP (C) -<br>9887/2025  | G.C.BARIK      | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 90  | 30250/2025 | 15.04.2025 | WP (C) -<br>9995/2025  | G.C.BARIK      | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-3)       |
| 91  | 30251/2025 | 15.04.2025 | CONTC-<br>4203/2024    | M. D. BISWAL   | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-3)       |
| 92  | 30252/2025 | 15.04.2025 | WP (C) -<br>9997/2025  | G.C.BARIK      | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-3)       |
| 93  | 30253/2025 | 15.04.2025 | WP (C) -<br>2707/2024  | A. K. BEHERA   | C.O. | COURT<br>NO. 7        | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>33)  |
| 94  | 30254/2025 | 15.04.2025 | WP (C) -<br>10062/2025 | B.BEHERA       | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-05-05 |   | (Seat<br>No-<br>33)  |
| 95  | 30255/2025 | 15.04.2025 | WP (C) -<br>13321/2024 | P. K. JENA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-03-17 | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>11)  |
| 96  | 30256/2025 | 15.04.2025 | TRP (C) -<br>21/2025   | S.R.PATTANAIAK | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>11)  |
| 97  | 30257/2025 | 15.04.2025 | WP (C) -<br>6203/2025  | P.K.DAS        | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>18)  |
| 98  | 30258/2025 | 15.04.2025 | WP (C) -<br>9774/2025  | S.C.DASH       | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>36)  |
| 99  | 30259/2025 | 15.04.2025 | CONTC-<br>4265/2024    | R. K. DEHURY   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-05-09 | CONTEMPT                                | (Seat<br>No-6)       |
| 100 | 30260/2025 | 15.04.2025 | WP (C) -<br>29352/2024 | T.SWAIN        | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-6)       |
| 101 | 30261/2025 | 15.04.2025 | WP (C) -<br>9885/2025  | G.C.BARIK      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>39)  |
| 102 | 30262/2025 | 15.04.2025 | WP (C) -<br>9868/2025  | G.C.BARIK      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-2                        | (Seat<br>No-6)       |
| 103 | 30263/2025 | 15.04.2025 | WP (C) -<br>10007/2025 | R.CH.ROUT      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>42)  |
| 104 | 30264/2025 | 15.04.2025 | WP (C) -<br>9718/2025  | P.K.LENKA      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>117) |
| 105 | 30265/2025 | 15.04.2025 | CONTC-                 | K. K. PAYAL    | C.O. | COURT                 | Order Dtd.               |   | (Seat                |

|     |            |            |                        |               |      |                       |   |   |                      |
|-----|------------|------------|------------------------|---------------|------|-----------------------|---|---|----------------------|
|     |            |            | 572/2024               |               |      | NO. 2<br>OLD          | 2025-04-11  |   | No-<br>117)          |
| 106 | 30266/2025 | 15.04.2025 | WP (C) -<br>9945/2025  | A.K.ROUL      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10                                      | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>23)  |
| 107 | 30267/2025 | 15.04.2025 | WP (C) -<br>9951/2025  | A.K.ROUL      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10                                      |   | (Seat<br>No-<br>23)  |
| 108 | 30268/2025 | 15.04.2025 | WP (C) -<br>10003/2025 | B.B.MALLICK   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10                                      |   | (Seat<br>No-<br>23)  |
| 109 | 30269/2025 | 15.04.2025 | CRLA-<br>348/2014      | S. S. PATNAIK | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>9999-12-31                                      | CRIMINAL<br>APPEAL                      | (Seat<br>No-1)       |
| 110 | 30270/2025 | 15.04.2025 | WP (C) -<br>5268/2025  | P.K.PATRA     | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-10                                      |   | (Seat<br>No-1)       |
| 111 | 30271/2025 | 15.04.2025 | WP (C) -<br>4972/2025  | P.K.PATRA     | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-10                                      |   | (Seat<br>No-1)       |
| 112 | 30272/2025 | 15.04.2025 | WP (C) -<br>9714/2025  | P.C.DAS       | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-10                                      | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>117) |
| 113 | 30273/2025 | 15.04.2025 | WP (C) -<br>9962/2025  | B.K.SWAIN     | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-10                                      | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 114 | 30274/2025 | 15.04.2025 | WP (C) -<br>9933/2025  | T.SWAIN       | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-<br>10Judgement<br>Dtd. 2025-<br>04-10, | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>32)  |
| 115 | 30275/2025 | 15.04.2025 | WP (C) -<br>9952/2025  | P.K.JENA      | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-10                                      | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 116 | 30276/2025 | 15.04.2025 | WP (C) -<br>6016/2025  | B.BEHERA      | C.O. | COURT<br>NO.<br>20    | Order Dtd.<br>2025-04-10                                      |   | (Seat<br>No-3)       |
| 117 | 30277/2025 | 15.04.2025 | WP (C) -<br>4647/2025  | P.K.JENA      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>9999-12-31                                      | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>123) |
| 118 | 30278/2025 | 15.04.2025 | WP (C) -<br>9906/2025  | N.K.ROUT      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10                                      | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>13)  |
| 119 | 30279/2025 | 15.04.2025 | WP (C) -<br>9907/2025  | N.K.ROUT      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10                                      | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>12)  |
| 120 | 30280/2025 | 15.04.2025 | WP (C) -<br>9937/2025  | L.D.PANDA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>9999-12-31                                      | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 121 | 30281/2025 | 15.04.2025 | WP (C) -<br>9985/2025  | P.K.LENKA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>9999-12-31                                      |   | (Seat<br>No-3)       |

|     |            |            |                       |                                       |      |                       |                          |   |                      |
|-----|------------|------------|-----------------------|---------------------------------------|------|-----------------------|--------------------------|---|----------------------|
| 122 | 30282/2025 | 15.04.2025 | WP (C) -<br>1994/2025 | BINOD KUMAR<br>DAS                    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-09 |   | (Seat<br>No-3)       |
| 123 | 30283/2025 | 15.04.2025 | ABLAPL-<br>3921/2025  | AMLAN SHAKTI<br>PAUL                  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-24 |   | (Seat<br>No-3)       |
| 124 | 30284/2025 | 15.04.2025 | CRLMC-<br>4386/2024   | M. R. ROUTRAY                         | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-3)       |
| 125 | 30285/2025 | 15.04.2025 | ABLAPL-<br>3863/2025  | M. R. ROUTRAY                         | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 |   | (Seat<br>No-3)       |
| 126 | 30286/2025 | 15.04.2025 | WP (C) -<br>6659/2020 | P JENA                                | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>116) |
| 127 | 30287/2025 | 15.04.2025 | ABLAPL-<br>3738/2025  | M. R. ROUTRAY                         | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-07 |   | (Seat<br>No-<br>116) |
| 128 | 30288/2025 | 15.04.2025 | CMAPL-<br>154/2020    | M/S.S.C.DASH,<br>D.SETHY,<br>G.S.SAHU | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>9999-12-31 | M.J.C.                                  | (Seat<br>No-4)       |
| 129 | 30290/2025 | 15.04.2025 | CONTC-<br>7229/2024   | M. R. ROUTRAY                         | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-4)       |
| 130 | 30291/2025 | 15.04.2025 | CRLMC-<br>2502/2024   | P MOHANTY                             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>9999-12-31 | CRIMINAL<br>MISC                        | (Seat<br>No-6)       |
| 131 | 30292/2025 | 15.04.2025 | ABLAPL-<br>11112/2024 | AK MOHANTY                            | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2024-04-09 | BAIL-2                                  | (Seat<br>No-<br>11)  |
| 132 | 30293/2025 | 15.04.2025 | CRLMC-<br>1549/2021   | A K ROUL                              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | CRIMINAL<br>MISC                        | (Seat<br>No-1)       |
| 133 | 30295/2025 | 15.04.2025 | CRLMC-<br>1549/2021   | A K BEHERA                            | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | CRIMINAL<br>MISC                        | (Seat<br>No-1)       |
| 134 | 30296/2025 | 15.04.2025 | CRLMC-<br>2370/2024   | S. BARIK                              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | CRIMINAL<br>MISC                        | (Seat<br>No-2)       |
| 135 | 30298/2025 | 15.04.2025 | CRLMC-<br>2699/2022   | M R BARIK                             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-11 | CRIMINAL<br>MISC                        | (Seat<br>No-1)       |
| 136 | 30300/2025 | 15.04.2025 | WP (C) -<br>8139/2025 | ACHYUTANANDA<br>PATTANAIAK            | C.O. | COURT<br>NO. 9        | Order Dtd.<br>9999-12-31 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>38)  |
| 137 | 30301/2025 | 15.04.2025 | ABLAPL-<br>3916/2025  | AMLAN SHAKTI<br>PAUL                  | C.O. | COURT<br>NO. 9        | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>38)  |
| 138 | 30303/2025 | 15.04.2025 | WP (C) -<br>4628/2025 | L K BEHERA                            | C.O. | COURT<br>NO. 9        | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>101) |
| 139 | 30304/2025 | 15.04.2025 | ABLAPL-               | BINDU SAGAR                           | C.O. | COURT                 | Order Dtd.               | BAIL-2                                  | (Seat                |

|     |            |            |                        |                      |      |                       |                          |   |                      |
|-----|------------|------------|------------------------|----------------------|------|-----------------------|--------------------------|---|----------------------|
|     |            |            | 3892/2025              | SWAIN                |      | NO.<br>17             | 2025-04-10               |   | No-<br>12)           |
| 140 | 30305/2025 | 15.04.2025 | ABLAPL-<br>3889/2025   | SUVENDU BARIK        | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>12)  |
| 141 | 30306/2025 | 15.04.2025 | CONTC-<br>7229/2024    | M. R. ROUSTRAY       | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>12)  |
| 142 | 30307/2025 | 15.04.2025 | WP (C) -<br>9967/2025  | R. K. DEHURY         | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>12)  |
| 143 | 30308/2025 | 15.04.2025 | ABLAPL-<br>3904/2025   | NIRANJAN ROUT        | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | BAIL-2                                  | (Seat<br>No-<br>12)  |
| 144 | 30309/2025 | 15.04.2025 | ABLAPL-<br>3907/2025   | SARAT DASH           | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-10 | BAIL-2                                  | (Seat<br>No-<br>16)  |
| 145 | 30310/2025 | 15.04.2025 | ABLAPL-<br>3932/2025   | BINDU SAGAR<br>SWAIN | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>16)  |
| 146 | 30312/2025 | 15.04.2025 | ABLAPL-<br>2605/2025   | JADUNATH<br>PRADHAN  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>16)  |
| 147 | 30313/2025 | 15.04.2025 | ABLAPL-<br>2637/2025   | JADUNATH<br>PRADHAN  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>16)  |
| 148 | 30314/2025 | 15.04.2025 | ABLAPL-<br>2621/2025   | JADUNATH<br>PRADHAN  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 | BAIL-1                                  | (Seat<br>No-<br>15)  |
| 149 | 30316/2025 | 15.04.2025 | WP (C) -<br>26008/2024 | K.K.RATH             | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 |   | (Seat<br>No-<br>15)  |
| 150 | 30317/2025 | 15.04.2025 | WP (C) -<br>9788/2025  | P.K.MISHRA           | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 |   | (Seat<br>No-<br>15)  |
| 151 | 30318/2025 | 15.04.2025 | WP (C) -<br>9755/2025  | P.K.JENA             | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH-1                        | (Seat<br>No-1)       |
| 152 | 30319/2025 | 15.04.2025 | WP (C) -<br>9764/2025  | A.K.PANDA            | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>36)  |
| 153 | 30320/2025 | 15.04.2025 | WP (C) -<br>9705/2025  | M.PATRA              | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>104) |
| 154 | 30321/2025 | 15.04.2025 | WP (C) -<br>18537/2024 | A.MISHRA             | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 |   | (Seat<br>No-<br>104) |
| 155 | 30323/2025 | 15.04.2025 | WP (C) -<br>9731/2025  | G.D.MALLICK          | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>39)  |
| 156 | 30324/2025 | 15.04.2025 | WP (C) -<br>9707/2025  | R.K.BARIK            | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-05-05 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>16)  |

|     |            |            |                        |                    |      |                    |                          |   |                      |
|-----|------------|------------|------------------------|--------------------|------|--------------------|--------------------------|---|----------------------|
| 157 | 30325/2025 | 15.04.2025 | WP (C) -<br>5637/2025  | J.KAMILA           | C.O. | COURT<br>NO. 6     | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>16)  |
| 158 | 30326/2025 | 15.04.2025 | WP (C) -<br>17936/2024 | S.K.BEHERA         | C.O. | COURT<br>NO. 6     | Order Dtd.<br>2025-04-10 |   | (Seat<br>No-<br>16)  |
| 159 | 30329/2025 | 15.04.2025 | WP (C) -<br>10158/2025 | T.BAG              | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-05-12 | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 160 | 30330/2025 | 15.04.2025 | WP (C) -<br>505/2025   | T K NAYAK          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-3)       |
| 161 | 30331/2025 | 15.04.2025 | WP (C) -<br>506/2025   | T K NAYAK          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>112) |
| 162 | 30332/2025 | 15.04.2025 | WP (C) -<br>548/2025   | T K NAYAK          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>112) |
| 163 | 30333/2025 | 15.04.2025 | WP (C) -<br>627/2025   | T K NAYAK          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-1                        | (Seat<br>No-<br>30)  |
| 164 | 30334/2025 | 15.04.2025 | WP (C) -<br>643/2025   | T K NAYAK          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>30)  |
| 165 | 30335/2025 | 15.04.2025 | WP (C) -<br>7745/2025  | S K ROUTRAY        | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-2                        | (Seat<br>No-<br>45)  |
| 166 | 30336/2025 | 15.04.2025 | WP (C) -<br>8928/2025  | P R SWAIN          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>45)  |
| 167 | 30337/2025 | 15.04.2025 | WP (C) -<br>9188/2025  | P K MOHANTY        | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>111) |
| 168 | 30338/2025 | 15.04.2025 | WP (C) -<br>9697/2025  | JYOTIRANJAN<br>KAR | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>119) |
| 169 | 30339/2025 | 15.04.2025 | WP (C) -<br>9833/2025  | K C PANDA          | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-2                        | (Seat<br>No-6)       |
| 170 | 30341/2025 | 15.04.2025 | WP (C) -<br>29149/2024 | K K NATH           | C.O. | COURT<br>NO.<br>23 | Order Dtd.<br>2025-06-23 |   | (Seat<br>No-6)       |
| 171 | 30342/2025 | 15.04.2025 | WP (C) -<br>32407/2024 | P K SWAIN          | C.O. | COURT<br>NO.<br>23 | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>29)  |
| 172 | 30343/2025 | 15.04.2025 | WP (C) -<br>32835/2024 | S NAYAK            | C.O. | COURT<br>NO.<br>23 | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-1                        | (Seat<br>No-2)       |
| 173 | 30344/2025 | 15.04.2025 | WP (C) -<br>33230/2024 | A K LENKA          | C.O. | COURT<br>NO.<br>23 | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-2)       |
| 174 | 30346/2025 | 15.04.2025 | CRLA-<br>412/2025      | DP DASH            | C.O. | COURT<br>NO. 5     | Order Dtd.<br>9999-12-31 |   | (Seat<br>No-2)       |

|     |            |            |                     |                  |      |                 |                       |                                |               |
|-----|------------|------------|---------------------|------------------|------|-----------------|-----------------------|--------------------------------|---------------|
| 175 | 30348/2025 | 15.04.2025 | WP (C) - 10017/2025 | TK NAYAK         | C.O. | COURT NO. 5     | Order Dtd. 2025-04-11 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 176 | 30349/2025 | 15.04.2025 | WP (C) - 9655/2025  | GC BARIK         | C.O. | COURT NO. 5     | Order Dtd. 2025-04-09 |                                | (Seat No-122) |
| 177 | 30350/2025 | 15.04.2025 | WP (C) - 10073/2025 | JP BEHERA        | C.O. | COURT NO. 5     | Order Dtd. 2025-04-11 |                                | (Seat No-122) |
| 178 | 30351/2025 | 15.04.2025 | WP (C) - 10037/2025 | A MOHANTY        | C.O. | COURT NO. 5     | Order Dtd. 2025-04-11 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 179 | 30352/2025 | 15.04.2025 | WP (C) - 9095/2025  | PK MOHANTY       | C.O. | COURT NO. 5     | Order Dtd. 2025-04-11 |                                | (Seat No-108) |
| 180 | 30353/2025 | 15.04.2025 | WP (C) - 3843/2025  | GB PARIDA        | C.O. | COURT NO. 5     | Order Dtd. 2025-04-11 |                                | (Seat No-108) |
| 181 | 30354/2025 | 15.04.2025 | CMAPL-70/2025       | PK PAL           | C.O. | COURT NO. 5     | Order Dtd. 2025-04-11 |                                | (Seat No-108) |
| 182 | 30355/2025 | 15.04.2025 | WP (C) - 3579/2025  | D.K.SAHU         | C.O. | COURT NO. 5     | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 183 | 30356/2025 | 15.04.2025 | MACA-1291/2023      | A.MOHANTY        | C.O. | COURT NO. 5     | Order Dtd. 2025-04-10 | MISC. APPEAL SEC.              | (Seat No-4)   |
| 184 | 30357/2025 | 15.04.2025 | MACA-1291/2023      | A.K.BARIK        | C.O. | COURT NO. 5     | Order Dtd. 2025-04-10 | MISC. APPEAL SEC.              | (Seat No-4)   |
| 185 | 30358/2025 | 15.04.2025 | MACA-989/2019       | B.N.MAHALI       | C.O. | COURT NO. 5     | Order Dtd. 2025-04-10 | MISC. APPEAL SEC.              | (Seat No-4)   |
| 186 | 30359/2025 | 15.04.2025 | WP (C) - 8047/2023  | M.BISWAL         | C.O. | COURT NO. 5     | Order Dtd. 2025-04-10 | WRIT BRANCH-2                  | (Seat No-8)   |
| 187 | 30360/2025 | 15.04.2025 | WP (C) - 6908/2021  | R.K.SAHOO        | C.O. | COURT NO. 5     | Order Dtd. 2025-04-09 | WRIT BRANCH-2                  | (Seat No-7)   |
| 188 | 30361/2025 | 15.04.2025 | WP (C) - 5253/2024  | M.K.PANI         | C.O. | COURT NO. 5     | Order Dtd. 2025-04-08 | WRIT BRANCH-7                  | (Seat No-44)  |
| 189 | 30362/2025 | 15.04.2025 | WP (C) - 5253/2024  | B.K.MAHARANA     | C.O. | COURT NO. 5     | Order Dtd. 2025-04-08 | WRIT BRANCH-7                  | (Seat No-44)  |
| 190 | 30363/2025 | 15.04.2025 | ABLAPL-3155/2024    | BALARAM SINGH    | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-25 |                                | (Seat No-44)  |
| 191 | 30364/2025 | 15.04.2025 | WP (C) - 9870/2025  | DIBYAJYOTI SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-10 | WRIT BRANCH-7                  | (Seat No-5)   |
| 192 | 30365/2025 | 15.04.2025 | CRLMC-1409/2025     | BALARAM SINGH    | C.O. | COURT NO. 2     | Order Dtd. 2025-04-11 |                                | (Seat No-5)   |

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|     |            |            |                  |                   |      | OLD          |                       |        |              |
| 193 | 30366/2025 | 15.04.2025 | ABLAPL-3905/2025 | M MOHANTY         | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-5)  |
| 194 | 30367/2025 | 15.04.2025 | ABLAPL-3914/2025 | BB ROUT           | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-16) |
| 195 | 30368/2025 | 15.04.2025 | CRLMC-1152/2025  | A K LENKA         | C.O. | COURT NO. 17 | Order Dtd. 2025-04-11 |        | (Seat No-16) |
| 196 | 30369/2025 | 15.04.2025 | ABLAPL-3929/2025 | H K MOHANTA       | C.O. | COURT NO. 17 | Order Dtd. 2025-05-12 | BAIL-2 | (Seat No-11) |
| 197 | 30371/2025 | 15.04.2025 | ABLAPL-3928/2025 | R C MALLICK       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-11) |
| 198 | 30374/2025 | 15.04.2025 | ABLAPL-3925/2025 | R C MALLICK       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-11) |
| 199 | 30375/2025 | 15.04.2025 | ABLAPL-3903/2025 | S SAMAL           | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-11) |
| 200 | 30378/2025 | 15.04.2025 | ABLAPL-3878/2025 | A K MOHANTY       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-11) |
| 201 | 30379/2025 | 15.04.2025 | ABLAPL-3677/2025 | SIDHARTHA MISHRA  | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-11) |
| 202 | 30381/2025 | 15.04.2025 | ABLAPL-3422/2025 | CHHABI RANA       | C.O. | COURT NO. 17 | Order Dtd. 2025-03-28 |        | (Seat No-11) |
| 203 | 30383/2025 | 15.04.2025 | ABLAPL-3293/2025 | G C BARIK         | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-10) |
| 204 | 30384/2025 | 15.04.2025 | ABLAPL-1919/2025 | BIKASH KUMAR KUND | C.O. | COURT NO. 17 | Order Dtd. 2025-02-28 |        | (Seat No-10) |
| 205 | 30385/2025 | 15.04.2025 | ABLAPL-3954/2025 | JYOTIRANJAN SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-9)  |
| 206 | 30386/2025 | 15.04.2025 | ABLAPL-3955/2025 | J SAHOO           | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-9)  |
| 207 | 30387/2025 | 15.04.2025 | ABLAPL-3961/2025 | DILLIP SAMAL      | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 | BAIL-2 | (Seat No-8)  |
| 208 | 30388/2025 | 15.04.2025 | ABLAPL-3931/2025 | R C MALLICK       | C.O. | COURT NO. 17 | Order Dtd. 2025-04-10 |        | (Seat No-8)  |
| 209 | 30389/2025 | 15.04.2025 | ABLAPL-3785/2025 | P K MISHRA        | C.O. | COURT NO. 17 | Order Dtd. 2025-04-09 |        | (Seat No-8)  |
| 210 | 30392/2025 | 15.04.2025 | ABLAPL-          | S. CHOUDHURY      | C.O. | COURT        | Order Dtd.            |        | (Seat        |

|     |            |            |                        |                          |      |                       |                          |                  |                |
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|     |            |            | 3992/2025              |                          |      | NO.<br>17             | 2025-04-10               |                  | No-8)          |
| 211 | 30393/2025 | 15.04.2025 | ABLAPL-<br>3984/2025   | M. R. BARIK              | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |                  | (Seat<br>No-8) |
| 212 | 30394/2025 | 15.04.2025 | ABLAPL-<br>3975/2025   | S. CHOUDHURY             | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 | BAIL-2           | (Seat<br>No-8) |
| 213 | 30395/2025 | 15.04.2025 | ABLAPL-<br>3951/2025   | SANTOSH KUMAR<br>MAHANTY | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 | BAIL-1           | (Seat<br>No-1) |
| 214 | 30396/2025 | 15.04.2025 | ABLAPL-<br>3952/2025   | PRASANT KUMAR<br>BARIK   | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |                  | (Seat<br>No-1) |
| 215 | 30397/2025 | 15.04.2025 | ABLAPL-<br>3953/2025   | M. R. BARIK              | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |                  | (Seat<br>No-1) |
| 216 | 30399/2025 | 15.04.2025 | ABLAPL-<br>4031/2025   | SRINIBASH<br>MOHANTY     | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |                  | (Seat<br>No-1) |
| 217 | 30401/2025 | 15.04.2025 | ABLAPL-<br>3895/2025   | M. R. BARIK              | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 |                  | (Seat<br>No-1) |
| 218 | 30402/2025 | 15.04.2025 | ABLAPL-<br>34/2025     | D. HAZRA                 | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 | BAIL-2           | (Seat<br>No-9) |
| 219 | 30403/2025 | 15.04.2025 | ABLAPL-<br>34/2025     | TAPAN KUMAR<br>NAYAK     | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 | BAIL-2           | (Seat<br>No-9) |
| 220 | 30405/2025 | 15.04.2025 | WP (C) -<br>9840/2025  | R. K. SARANGI            | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-1 | (Seat<br>No-3) |
| 221 | 30408/2025 | 15.04.2025 | ABLAPL-<br>2619/2025   | KK NATH                  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-11 |                  | (Seat<br>No-3) |
| 222 | 30421/2025 | 15.04.2025 | CMAPL-<br>375/2024     | P. SETHY                 | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 |                  | (Seat<br>No-3) |
| 223 | 30427/2025 | 15.04.2025 | ABLAPL-<br>3857/2025   | L ACHARI                 | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-09 |                  | (Seat<br>No-3) |
| 224 | 30430/2025 | 15.04.2025 | WP (C) -<br>10023/2025 | R.K.BARIK                | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-1 | (Seat<br>No-3) |
| 225 | 30431/2025 | 15.04.2025 | CONTC-<br>1696/2025    | P.K.MOHANTY              | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-11 |                  | (Seat<br>No-3) |
| 226 | 30432/2025 | 15.04.2025 | CONTC-<br>7249/2024    | B.SAMAL                  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2025-04-11 |                  | (Seat<br>No-3) |
| 227 | 30434/2025 | 15.04.2025 | WP (C) -<br>10145/2025 | M.K.NAYAK                | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>9999-12-31 | WRIT<br>BRANCH-2 | (Seat<br>No-6) |

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| 228 | 30435/2025 | 15.04.2025 | CONTC-1542/2025     | B SAMAL     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-11                            |                                | (Seat No-6)   |
| 229 | 30436/2025 | 15.04.2025 | WP (C) - 10105/2025 | S.NAYAK     | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31                            | WRIT BRANCH-2                  | (Seat No-6)   |
| 230 | 30437/2025 | 15.04.2025 | WP (C) - 10104/2025 | S.NAYAK     | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31                            | WRIT BRANCH-1                  | (Seat No-1)   |
| 231 | 30439/2025 | 15.04.2025 | WP (C) - 9721/2025  | D.K.NAIK    | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31                            | WRIT BRANCH-7                  | (Seat No-48)  |
| 232 | 30440/2025 | 15.04.2025 | WP (C) - 3985/2025  | R.K.MEHER   | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-11                            |                                | (Seat No-48)  |
| 233 | 30441/2025 | 15.04.2025 | WP (C) - 9782/2025  | B.B.MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-11                            | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 234 | 30442/2025 | 15.04.2025 | CONTC-5727/2024     | B.DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-11                            |                                | (Seat No-120) |
| 235 | 30443/2025 | 15.04.2025 | CONTC-7025/2022     | R.DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-08 Judgement Dtd. 2025-04-08, | CONTEMPT                       | (Seat No-7)   |
| 236 | 30444/2025 | 15.04.2025 | WP (C) - 10040/2025 | P.BEHERA    | C.O. | COURT NO. 6     | Order Dtd. 2025-05-01                            | WRIT BRANCH-3                  | (Seat No-12)  |
| 237 | 30445/2025 | 15.04.2025 | WP (C) - 10160/2025 | J.PRADHAN   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                            | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-121) |
| 238 | 30446/2025 | 15.04.2025 | WP (C) - 10241/2025 | P.BEHERA    | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                            |                                | (Seat No-121) |
| 239 | 30447/2025 | 15.04.2025 | WP (C) - 9978/2025  | P.R.SWAIN   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                            | WRIT BRANCH-8                  | (Seat No-42)  |
| 240 | 30448/2025 | 15.04.2025 | CONTC-7553/2024     | B.SAMAL     | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                            |                                | (Seat No-42)  |
| 241 | 30450/2025 | 15.04.2025 | WP (C) - 9411/2025  | N.K.ROUT    | C.O. | COURT NO. 6     | Order Dtd. 2025-05-05                            |                                | (Seat No-42)  |
| 242 | 30451/2025 | 15.04.2025 | WP (C) - 9983/2025  | S.K.SWAIN   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                            | WRIT BRANCH-2                  | (Seat No-45)  |
| 243 | 30452/2025 | 15.04.2025 | WP (C) - 6552/2025  | D.SAMAL     | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                            | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 244 | 30454/2025 | 15.04.2025 | WP (C) -            | B.B.MALLICK | C.O. | COURT           | Order Dtd.                                       |                                | (Seat         |

|     |            |            |                     |             |      |                 |   |                                |               |
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|     |            |            | 10013/2025          |             |      | NO. 6           | 2025-04-11  |                                | No-114)       |
| 245 | 30455/2025 | 15.04.2025 | WP (C) - 10160/2025 | S.CHOUDHURY | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                               | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-121) |
| 246 | 30456/2025 | 15.04.2025 | WP (C) - 10036/2025 | P.BEHERA    | C.O. | COURT NO. 6     | Order Dtd. 2025-05-01                               | WRIT BRANCH-5                  | (Seat No-20)  |
| 247 | 30457/2025 | 15.04.2025 | WP (C) - 10032/2025 | P.BEHERA    | C.O. | COURT NO. 6     | Order Dtd. 2025-05-01                               | WRIT BRANCH-2                  | (Seat No-6)   |
| 248 | 30458/2025 | 15.04.2025 | WP (C) - 17979/2024 | S.K.BEHERA  | C.O. | COURT NO. 6     | Order Dtd. 2025-04-10                               |                                | (Seat No-6)   |
| 249 | 30460/2025 | 15.04.2025 | WP (C) - 5659/2024  | A. K. JATI  | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                               | WRIT BRANCH-3                  | (Seat No-12)  |
| 250 | 30461/2025 | 15.04.2025 | CONTC-476/2025      | A.P.SAHOO   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                               | CONTEMPT                       | (Seat No-3)   |
| 251 | 30462/2025 | 15.04.2025 | CONTC-1426/2025     | S. DASH     | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                               |                                | (Seat No-3)   |
| 252 | 30463/2025 | 15.04.2025 | CRLMC-1442/2025     | R.K.BARIK   | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                               |                                | (Seat No-3)   |
| 253 | 30464/2025 | 15.04.2025 | CRLMC-1366/2025     | R.K.MALLICK | C.O. | COURT NO. 6     | Order Dtd. 2025-04-10                               |                                | (Seat No-3)   |
| 254 | 30465/2025 | 15.04.2025 | CRLMP-373/2025      | P.BASTIA    | C.O. | COURT NO. 6     | Order Dtd. 2025-04-11                               |                                | (Seat No-3)   |
| 255 | 30466/2025 | 15.04.2025 | CRLA-352/2025       | M.K.MOHANTY | C.O. | COURT NO. 15    | Order Dtd. 9999-12-31                               |                                | (Seat No-3)   |
| 256 | 30467/2025 | 15.04.2025 | CRLA-427/2025       | S.K.ROUT    | C.O. | COURT NO. 15    | Order Dtd. 9999-12-31<br>Judgement Dtd. 9999-12-31, |                                | (Seat No-3)   |
| 257 | 30468/2025 | 15.04.2025 | WP (C) - 9793/2025  | B.B.MALLICK | C.O. | COURT NO. 15    | Order Dtd. 2025-04-11                               | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-116) |
| 258 | 30469/2025 | 15.04.2025 | CRLMC-1437/2025     | D.SAMAL     | C.O. | COURT NO. 15    | Order Dtd. 2025-05-05                               |                                | (Seat No-116) |
| 259 | 30470/2025 | 15.04.2025 | CRLMC-1424/2025     | P. K. PANI  | C.O. | COURT NO. 15    | Order Dtd. 2025-04-11                               |                                | (Seat No-116) |
| 260 | 30474/2025 | 15.04.2025 | WP (C) - 17665/2024 | J. SAHOO    | C.O. | COURT NO. 15    | Order Dtd. 2025-04-05                               |                                | (Seat No-116) |
| 261 | 30475/2025 | 15.04.2025 | WP (C) - 17636/2024 | J SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05                               |                                | (Seat No-116) |
| 262 | 30476/2025 | 15.04.2025 | WP (C) - 17660/2024 | J. SAHOO    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05                               |                                | (Seat No-116) |

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|-----|------------|------------|------------------------|------------------------|------|-----------------------|--------------------------|---|----------------------|
| 263 | 30477/2025 | 15.04.2025 | WP (C) -<br>17633/2024 | J SAHOO                | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-05 |   | (Seat<br>No-<br>116) |
| 264 | 30478/2025 | 15.04.2025 | WP (C) -<br>17689/2024 | J. SAHOO               | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-05 |   | (Seat<br>No-<br>116) |
| 265 | 30479/2025 | 15.04.2025 | WP (C) -<br>17641/2024 | J SAHOO                | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-05 |   | (Seat<br>No-<br>116) |
| 266 | 30480/2025 | 15.04.2025 | WP (C) -<br>17639/2024 | J. SAHOO               | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-05 |   | (Seat<br>No-<br>116) |
| 267 | 30481/2025 | 15.04.2025 | WP (C) -<br>17663/2024 | J SAHOO                | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-05 |   | (Seat<br>No-<br>116) |
| 268 | 30482/2025 | 15.04.2025 | WP (C) -<br>6984/2025  | P. K. MOHANTY          | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH-1                        | (Seat<br>No-<br>31)  |
| 269 | 30483/2025 | 15.04.2025 | WP (C) -<br>10325/2025 | JR SAHOO               | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-15 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>17)  |
| 270 | 30484/2025 | 15.04.2025 | WP (C) -<br>9461/2025  | G SUNADAR              | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-09 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>102) |
| 271 | 30485/2025 | 15.04.2025 | WP (C) -<br>9977/2025  | K.C.MAJHI              | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-1                        | (Seat<br>No-3)       |
| 272 | 30486/2025 | 15.04.2025 | WP (C) -<br>9976/2025  | K.C.MAJHI              | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>119) |
| 273 | 30487/2025 | 15.04.2025 | WP (C) -<br>9479/2025  | K.C.MAJHI              | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>119) |
| 274 | 30488/2025 | 15.04.2025 | WP (C) -<br>9477/2025  | K.C.MAJHI              | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-11 | WRIT<br>BRANCH-7                        | (Seat<br>No-5)       |
| 275 | 30489/2025 | 15.04.2025 | WP (C) -<br>9015/2025  | K.C.MAJHI              | C.O. | COURT<br>NO. 6        | Order Dtd.<br>2025-04-02 | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>15)  |
| 276 | 30490/2025 | 15.04.2025 | CRLMC-<br>1411/2025    | T.K.MISHRA             | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>9999-12-31 |   | (Seat<br>No-<br>15)  |
| 277 | 30491/2025 | 15.04.2025 | CRLA-<br>436/2025      | MANOJ KUMAR<br>MOHANTY | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>15)  |
| 278 | 30492/2025 | 15.04.2025 | CRLMC-<br>1407/2025    | B.R.SETH               | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2025-04-11 |   | (Seat<br>No-<br>15)  |
| 279 | 30493/2025 | 15.04.2025 | WP (C) -<br>2073/2025  | D.SAMAL                | C.O. | COURT<br>NO.<br>14    | Order Dtd.<br>2025-06-19 | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>47)  |
| 280 | 30494/2025 | 15.04.2025 | CRLMC-<br>4518/2024    | B.K.PADHI              | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>9999-12-31 |   | (Seat<br>No-<br>47)  |

|     |            |            |                    |             |      |              |                       |               |              |
|-----|------------|------------|--------------------|-------------|------|--------------|-----------------------|---------------|--------------|
| 281 | 30495/2025 | 15.04.2025 | CRLMC-4518/2024    | L.D.SAHOO-A | C.O. | COURT NO. 15 | Order Dtd. 9999-12-31 |               | (Seat No-47) |
| 282 | 30496/2025 | 15.04.2025 | CRLMC-4828/2024    | A.K.BEHERA  | C.O. | COURT NO. 15 | Order Dtd. 2025-05-08 |               | (Seat No-47) |
| 283 | 30497/2025 | 15.04.2025 | CRLMC-44/2025      | B.DAS       | C.O. | COURT NO. 15 | Order Dtd. 9999-12-31 |               | (Seat No-47) |
| 284 | 30498/2025 | 15.04.2025 | CRLMC-783/2025     | B.SAHOO     | C.O. | COURT NO. 15 | Order Dtd. 2025-04-11 | CRIMINAL MISC | (Seat No-2)  |
| 285 | 30499/2025 | 15.04.2025 | CRLMC-1356/2025    | H.K.DASH    | C.O. | COURT NO. 15 | Order Dtd. 2025-04-10 |               | (Seat No-2)  |
| 286 | 30500/2025 | 15.04.2025 | CRLMC-1385/2025    | M.DAS       | C.O. | COURT NO. 15 | Order Dtd. 9999-12-31 |               | (Seat No-2)  |
| 287 | 30501/2025 | 15.04.2025 | CRLMC-1400/2025    | J.PRADHAN   | C.O. | COURT NO. 15 | Order Dtd. 2025-04-11 |               | (Seat No-2)  |
| 288 | 30502/2025 | 15.04.2025 | CRLMC-1309/2025    | S. BISWAL   | C.O. | COURT NO. 15 | Order Dtd. 2025-04-08 |               | (Seat No-2)  |
| 289 | 30503/2025 | 15.04.2025 | MATA-100/2025      | P.K.MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2025-04-11 |               | (Seat No-2)  |
| 290 | 30504/2025 | 15.04.2025 | CONTC-6234/2024    | A.K.SWAIN   | C.O. | COURT NO. 15 | Order Dtd. 2025-04-11 |               | (Seat No-2)  |
| 291 | 30505/2025 | 15.04.2025 | CMAPL-112/2025     | K.K.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2025-06-20 |               | (Seat No-2)  |
| 292 | 30507/2025 | 15.04.2025 | TRP (C) - 96/2025  | S.CHOUDHURY | C.O. | COURT NO. 14 | Order Dtd. 2025-05-13 |               | (Seat No-2)  |
| 293 | 30508/2025 | 15.04.2025 | TRP (C) - 93/2025  | N.C.SINHA   | C.O. | COURT NO. 14 | Order Dtd. 2025-05-09 |               | (Seat No-2)  |
| 294 | 30509/2025 | 15.04.2025 | TRP (C) - 88/2025  | A.K.SWAIN   | C.O. | COURT NO. 14 | Order Dtd. 2025-05-13 |               | (Seat No-2)  |
| 295 | 30510/2025 | 15.04.2025 | TRP (C) - 330/2024 | D.SAMAL     | C.O. | COURT NO. 14 | Order Dtd. 2025-04-11 |               | (Seat No-2)  |
| 296 | 30511/2025 | 15.04.2025 | WP (C) - 283/2025  | P.K.JENA    | C.O. | COURT NO. 14 | Order Dtd. 2025-04-11 | WRIT BRANCH-7 | (Seat No-18) |
| 297 | 30512/2025 | 15.04.2025 | WP (C) - 9845/2025 | SK. AHESAN  | C.O. | COURT NO. 14 | Order Dtd. 2025-04-10 |               | (Seat No-18) |
| 298 | 30513/2025 | 15.04.2025 | CONTC-59/2025      | B.BEHERA    | C.O. | COURT NO. 14 | Order Dtd. 2025-04-10 |               | (Seat No-18) |

|     |            |            |                     |                       |         |              |                           |                                |               |
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| 299 | 30514/2025 | 15.04.2025 | CONTC-60/2025       | B.BEHERA              | C.O.    | COURT NO. 14 | Order Dtd. 2025-04-10     |                                | (Seat No-18)  |
| 300 | 30515/2025 | 15.04.2025 | CONTC-61/2025       | B.BEHERA              | C.O.    | COURT NO. 14 | Order Dtd. 2025-04-10     |                                | (Seat No-18)  |
| 301 | 30516/2025 | 15.04.2025 | CONTC-58/2025       | B.BEHERA              | C.O.    | COURT NO. 14 | Order Dtd. 2025-04-10     |                                | (Seat No-18)  |
| 302 | 30105/2025 | 15.04.2025 | CRLMC-1362/2025     | SHAKTI PRASAD RATH    | GENERAL |              | Order Dtd. 2025-04-10     |                                | (Seat No-18)  |
| 303 | 30106/2025 | 15.04.2025 | ABLAPL-9852/2023    | ASISH KUMAR RAY       | GENERAL |              | Order Dtd. 2025-04-05     | BAIL-2                         | (Seat No-10)  |
| 304 | 30107/2025 | 15.04.2025 | WP (C) - 11189/2011 | MANAS KUMAR SWAIN     | GENERAL |              | Judgement Dtd. 2025-04-08 | WRIT BRANCH-4                  | (Seat No-38)  |
| 305 | 30110/2025 | 15.04.2025 | CONTC-5739/2024     | KABITA PATRA          | GENERAL |              | Order Dtd. 2025-04-11     | CONTEMPT                       | (Seat No-3)   |
| 306 | 30113/2025 | 15.04.2025 | WP (C) - 516/2016   | PRASANTA KUMAR PATRI  | GENERAL |              | Entire Document           |                                | (Seat No-3)   |
| 307 | 30114/2025 | 15.04.2025 | ABLAPL-3996/2025    | RAJENDRA NARAYAN ROUT | GENERAL |              | Order Dtd. 2025-04-11     |                                | (Seat No-3)   |
| 308 | 30116/2025 | 15.04.2025 | WP (C) - 10318/2019 | MANASH RANJAN BAUG    | GENERAL |              | Entire Order              | WRIT BRANCH-2                  | (Seat No-34)  |
| 309 | 30118/2025 | 15.04.2025 | WP (C) - 5076/2025  | B K DAS               | GENERAL |              | Order Dtd. 2025-04-10     | WRIT BRANCH-4                  | (Seat No-37)  |
| 310 | 30121/2025 | 15.04.2025 | WP (C) - 3292/2025  | B K DAS               | GENERAL |              | Order Dtd. 2025-04-08     | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 311 | 30123/2025 | 15.04.2025 | LAA-46/2017         | PRATAP BEHERA         | GENERAL |              | Order Dtd. 2022-10-14     | FIRST APPEAL                   | (Seat No-4)   |
| 312 | 30128/2025 | 15.04.2025 | OJC-17091/2001      | SURYAKANTA PALAI      | GENERAL |              | Order Dtd. 2021-11-15     | WRIT BRANCH-6                  | (Seat No-35)  |
| 313 | 30131/2025 | 15.04.2025 | BLAPL-7328/2024     | SARBESWAR SAHOO       | GENERAL |              | Entire Document           | BAIL-2                         | (Seat No-7)   |
| 314 | 30133/2025 | 15.04.2025 | MACA-193/2023       | JEEVANJYOTI MOHANTY   | GENERAL |              | Order Dtd. 2025-04-10     | MISC. APPEAL SEC.              | (Seat No-1)   |
| 315 | 30138/2025 | 15.04.2025 | MACA-989/2019       | JEEVANJYOTI MOHANTY   | GENERAL |              | Order Dtd. 2025-04-10     | MISC. APPEAL SEC.              | (Seat No-4)   |
| 316 | 30140/2025 | 15.04.2025 | WP (C) - 9879/2025  | RAJENDRA NARAYAN ROUT | GENERAL |              | Order Dtd. 2025-04-10     | WRIT BRANCH-1                  | (Seat No-3)   |
| 317 | 30143/2025 | 15.04.2025 | FAO-149/2019        | JASPREET KAUR         | GENERAL |              | Order Dtd. 2023-06-30     | MISC. APPEAL SEC.              | (Seat No-2)   |
| 318 | 30146/2025 | 15.04.2025 | ABLAPL-             | RAJENDRA              | GENERAL |              | Order Dtd.                | BAIL-2                         | (Seat         |

|     |            |            |                       |                          |         |  |                       |                                |               |
|-----|------------|------------|-----------------------|--------------------------|---------|--|-----------------------|--------------------------------|---------------|
|     |            |            | 3967/2025             | NARAYAN ROUT             |         |  | 2025-04-10            |                                | No-17)        |
| 319 | 30149/2025 | 15.04.2025 | WP (C) - 8924/2025    | PRAFULLA CHANDRA ACHARYA | GENERAL |  | Petition              | WRIT BRANCH-6                  | (Seat No-25)  |
| 320 | 30153/2025 | 15.04.2025 | MACA-1160/2024        | PRATAP KUMAR BEHERA      | GENERAL |  | Order Dtd. 2025-04-10 |                                | (Seat No-25)  |
| 321 | 30155/2025 | 15.04.2025 | WP (C) - 8924/2025    | PRAFULLA CHANDRA ACHARYA | GENERAL |  | Order Dtd. 2025-04-02 | WRIT BRANCH-6                  | (Seat No-25)  |
| 322 | 30160/2025 | 15.04.2025 | WP (C) - 6659/2020    | JEEVANJYOTI MOHANTY      | GENERAL |  | Order Dtd. 2025-04-11 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-116) |
| 323 | 30165/2025 | 15.04.2025 | WP (C) - 18931/2012   | JASPREET KAUR            | GENERAL |  | Order Dtd. 2013-01-07 |                                | (Seat No-116) |
| 324 | 30178/2025 | 15.04.2025 | ABLAPL-3755/2025      | KISHORE CHANDRA KAR      | GENERAL |  | Order Dtd. 2025-04-09 | BAIL-2                         | (Seat No-10)  |
| 325 | 30180/2025 | 15.04.2025 | CMAPL-96/2024         | BISHNU CHARAN DALAI      | GENERAL |  | Order Dtd. 2025-04-04 |                                | (Seat No-10)  |
| 326 | 30187/2025 | 15.04.2025 | ABLAPL-3901/2025      | ASUTOSH TRIPATHY         | GENERAL |  | Order Dtd. 2025-04-10 |                                | (Seat No-10)  |
| 327 | 30213/2025 | 15.04.2025 | ABLAPL-3757/2025      | KHUSBU PANIGRAHI         | GENERAL |  | Order Dtd. 2025-04-09 | BAIL-2                         | (Seat No-11)  |
| 328 | 30217/2025 | 15.04.2025 | ABLAPL-1930/2025      | KHUSBU PANIGRAHI         | GENERAL |  | Order Dtd. 2025-04-09 | BAIL-2                         | (Seat No-12)  |
| 329 | 30219/2025 | 15.04.2025 | CMP-1545/2018         | PRABHAT CHANDRA BEHERA   | GENERAL |  | Entire Brief          |                                | (Seat No-12)  |
| 330 | 30289/2025 | 15.04.2025 | ABLAPL-3029/2025      | KHUSBU PANIGRAHI         | GENERAL |  | Order Dtd. 2025-04-11 |                                | (Seat No-12)  |
| 331 | 30294/2025 | 15.04.2025 | WP (C) - 5125/2025    | SUSHANT KUMAR PRADHAN    | GENERAL |  | Order Dtd. 2025-04-10 |                                | (Seat No-12)  |
| 332 | 30299/2025 | 15.04.2025 | WP (C) - 9614/2025    | KABITA PATRA             | GENERAL |  | Order Dtd. 2025-04-11 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 333 | 30302/2025 | 15.04.2025 | CONTC-5967/2024       | KABITA PATRA             | GENERAL |  | Order Dtd. 2025-04-11 |                                | (Seat No-113) |
| 334 | 30311/2025 | 15.04.2025 | WPC (OAC) - 1432/2011 | MANOJ KUMAR RANA         | GENERAL |  | Order Dtd. 2023-07-10 | OA Branch                      | (Seat No-1)   |
| 335 | 30315/2025 | 15.04.2025 | ABLAPL-10347/2024     | ROHIT ROSHAN MOHANTY     | GENERAL |  | Entire Document       |                                | (Seat No-1)   |

|     |            |            |                       |                      |         |  |                       |               |              |
|-----|------------|------------|-----------------------|----------------------|---------|--|-----------------------|---------------|--------------|
| 336 | 30322/2025 | 15.04.2025 | WPC (OAC) - 1433/2011 | MANOJ KUMAR RANA     | GENERAL |  | Order Dtd. 2023-07-10 | OA Branch     | (Seat No-1)  |
| 337 | 30327/2025 | 15.04.2025 | WPC (OAC) - 1434/2011 | MANOJ KUMAR RANA     | GENERAL |  | Order Dtd. 2023-07-10 | OA Branch     | (Seat No-1)  |
| 338 | 30328/2025 | 15.04.2025 | WPC (OAC) - 1436/2011 | MANOJ KUMAR RANA     | GENERAL |  | Order Dtd. 2023-07-10 | OA Branch     | (Seat No-1)  |
| 339 | 30340/2025 | 15.04.2025 | FAO- 142/2025         | PRATIMA NAYAK        | GENERAL |  | Order Dtd. 2025-04-10 |               | (Seat No-1)  |
| 340 | 30345/2025 | 15.04.2025 | ABLAPL- 1237/2025     | PRAMOD RANJAN BEHERA | GENERAL |  | Order Dtd. 2025-04-10 |               | (Seat No-1)  |
| 341 | 30347/2025 | 15.04.2025 | ABLAPL- 1238/2025     | PRAMOD RANJAN BEHERA | GENERAL |  | Order Dtd. 2025-04-10 |               | (Seat No-1)  |
| 342 | 30370/2025 | 15.04.2025 | WP (C) - 3483/2024    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-02-22 | WRIT BRANCH-4 | (Seat No-46) |
| 343 | 30372/2025 | 15.04.2025 | WP (C) - 2271/2024    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-02-05 | WRIT BRANCH-6 | (Seat No-16) |
| 344 | 30377/2025 | 15.04.2025 | WP (C) - 2274/2024    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-02-07 | WRIT BRANCH-6 | (Seat No-16) |
| 345 | 30380/2025 | 15.04.2025 | WP (C) - 42027/2023   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-01-09 | WRIT BRANCH-8 | (Seat No-42) |
| 346 | 30382/2025 | 15.04.2025 | WP (C) - 980/2023     | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2023-01-17 | WRIT BRANCH-2 | (Seat No-9)  |
| 347 | 30390/2025 | 15.04.2025 | ABLAPL- 3861/2025     | MANORANJAN DAS       | GENERAL |  | Order Dtd. 2025-04-10 |               | (Seat No-9)  |
| 348 | 30391/2025 | 15.04.2025 | WP (C) - 5694/2023    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2023-08-22 | WRIT BRANCH-6 | (Seat No-25) |
| 349 | 30398/2025 | 15.04.2025 | WP (C) - 22189/2023   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2023-11-22 | WRIT BRANCH-5 | (Seat No-53) |
| 350 | 30400/2025 | 15.04.2025 | ABLAPL- 3858/2025     | MANORANJAN DAS       | GENERAL |  | Order Dtd. 2025-04-10 |               | (Seat No-53) |
| 351 | 30406/2025 | 15.04.2025 | WP (C) - 1497/2022    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-02-01 | WRIT BRANCH-8 | (Seat No-41) |
| 352 | 30407/2025 | 15.04.2025 | WP (C) - 8628/2024    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-04-24 | WRIT BRANCH-6 | (Seat No-24) |
| 353 | 30409/2025 | 15.04.2025 | WP (C) - 127/2024     | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-01-09 | WRIT BRANCH-8 | (Seat No-56) |
| 354 | 30413/2025 | 15.04.2025 | WP (C) - 2783/2024    | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2024-02-08 | WRIT BRANCH-3 | (Seat No-33) |
| 355 | 30416/2025 | 15.04.2025 | WP (C) - 40531/2023   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2023-12-14 | WRIT BRANCH-8 | (Seat No-40) |
| 356 | 30419/2025 | 15.04.2025 | WP (C) -              | ANIRUDDHA            | GENERAL |  | Order Dtd.            | WRIT          | (Seat        |

|     |            |            |                        |                        |         |  |                          |                         |                     |
|-----|------------|------------|------------------------|------------------------|---------|--|--------------------------|-------------------------|---------------------|
|     |            |            | 34969/2023             | SETHI                  |         |  | 2023-11-03               | BRANCH-1                | No-1)               |
| 357 | 30422/2025 | 15.04.2025 | WP (C) -<br>34136/2023 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2023-10-18 | WRIT<br>BRANCH-1        | (Seat<br>No-<br>31) |
| 358 | 30423/2025 | 15.04.2025 | WP (C) -<br>32650/2023 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2023-10-12 | WRIT<br>BRANCH-8        | (Seat<br>No-<br>43) |
| 359 | 30424/2025 | 15.04.2025 | WP (C) -<br>34115/2023 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2023-10-18 | WRIT<br>BRANCH-1        | (Seat<br>No-<br>31) |
| 360 | 30426/2025 | 15.04.2025 | WP (C) -<br>38088/2021 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2022-11-11 | WRIT<br>BRANCH-8        | (Seat<br>No-<br>43) |
| 361 | 30428/2025 | 15.04.2025 | WP (C) -<br>23142/2023 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2023-11-22 | WRIT<br>BRANCH-8        | (Seat<br>No-<br>56) |
| 362 | 30429/2025 | 15.04.2025 | WP (C) -<br>4691/2024  | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2024-03-04 | WRIT<br>BRANCH-8        | (Seat<br>No-<br>43) |
| 363 | 30433/2025 | 15.04.2025 | WP (C) -<br>21113/2020 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2024-02-06 | WRIT<br>BRANCH-6        | (Seat<br>No-<br>35) |
| 364 | 30438/2025 | 15.04.2025 | WP (C) -<br>3173/2024  | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2024-02-19 | WRIT<br>BRANCH-8        | (Seat<br>No-<br>41) |
| 365 | 30449/2025 | 15.04.2025 | WP (C) -<br>24887/2022 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2023-10-31 | WRIT<br>BRANCH-5        | (Seat<br>No-<br>23) |
| 366 | 30453/2025 | 15.04.2025 | WP (C) -<br>4034/2024  | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2024-02-27 | WRIT<br>BRANCH-2        | (Seat<br>No-9)      |
| 367 | 30459/2025 | 15.04.2025 | WP (C) -<br>43093/2023 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2024-01-17 | WRIT<br>BRANCH-3        | (Seat<br>No-<br>28) |
| 368 | 30471/2025 | 15.04.2025 | WP (C) -<br>26917/2021 | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2022-09-30 | WRIT<br>BRANCH-8        | (Seat<br>No-<br>40) |
| 369 | 30473/2025 | 15.04.2025 | WP (C) -<br>1171/2024  | ANIRUDDHA<br>SETHI     | GENERAL |  | Order Dtd.<br>2024-01-30 | WRIT<br>BRANCH-2        | (Seat<br>No-<br>34) |
| 370 | 30506/2025 | 15.04.2025 | MACA-<br>783/2023      | DEBIDUTTA<br>MOHAPATRA | GENERAL |  | Order Dtd.<br>2025-04-15 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-4)      |
| 371 | 30147/2025 | 15.04.2025 | ABLAPL-<br>3880/2025   | MANOJ KUMAR<br>PANI    | GENERAL |  | Order Dtd.<br>2025-04-10 |                         | (Seat<br>No-4)      |
| 372 | 30157/2025 | 15.04.2025 | WP (C) -<br>6075/2025  | BALARAM SINGH          | GENERAL |  | Order Dtd.<br>2025-04-10 | WRIT<br>BRANCH-6        | (Seat<br>No-<br>35) |
| 373 | 30181/2025 | 15.04.2025 | MA-<br>416/2002        | SK B ALI               | GENERAL |  |                          | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-6)      |
| 374 | 30182/2025 | 15.04.2025 | MA-55/2002             | SK B ALI               | GENERAL |  |                          | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-1)      |

|     |            |            |                        |             |         |  |                          |                                       |                      |
|-----|------------|------------|------------------------|-------------|---------|--|--------------------------|---------------------------------------|----------------------|
| 375 | 30184/2025 | 15.04.2025 | WP (C) -<br>31880/2024 | L K NAYAK   | GENERAL |  |                          | WRIT<br>BRANCH-6                      | (Seat<br>No-<br>16)  |
| 376 | 30186/2025 | 15.04.2025 | WP (C) -<br>26269/2011 | D SAMAL     | GENERAL |  |                          | WRIT<br>BRANCH-6                      | (Seat<br>No-<br>26)  |
| 377 | 30194/2025 | 15.04.2025 | SA-<br>380/2000        | S C DAS     | GENERAL |  |                          | SECOND<br>APPEAL                      | (Seat<br>No-7)       |
| 378 | 30198/2025 | 15.04.2025 | CRLMC-<br>1392/2025    | P S DAS     | GENERAL |  |                          |                                       | (Seat<br>No-7)       |
| 379 | 30199/2025 | 15.04.2025 | FAO-<br>459/2013       | G DAS       | GENERAL |  |                          | MISC.<br>APPEAL<br>SEC.               | (Seat<br>No-8)       |
| 380 | 30202/2025 | 15.04.2025 | WP (C) -<br>3687/2002  | J RANI      | GENERAL |  |                          | WRIT<br>BRANCH<br>(DIVISION<br>BENCH) | (Seat<br>No-<br>122) |
| 381 | 30203/2025 | 15.04.2025 | OJC-<br>14468/1998     | G C BARIK   | GENERAL |  |                          |                                       | (Seat<br>No-<br>122) |
| 382 | 30205/2025 | 15.04.2025 | ABLAPL-<br>8410/2024   | G C JENA    | GENERAL |  |                          | BAIL-2                                | (Seat<br>No-<br>11)  |
| 383 | 30206/2025 | 15.04.2025 | FAO-<br>479/2022       | M NAIK      | GENERAL |  |                          | MISC.<br>APPEAL<br>SEC.               | (Seat<br>No-5)       |
| 384 | 30208/2025 | 15.04.2025 | CONTC-<br>9472/2023    | M NAIK      | GENERAL |  |                          | CONTEMPT                              | (Seat<br>No-9)       |
| 385 | 30210/2025 | 15.04.2025 | WP (C) -<br>21952/2023 | M NAIK      | GENERAL |  |                          | WRIT<br>BRANCH-3                      | (Seat<br>No-<br>51)  |
| 386 | 30212/2025 | 15.04.2025 | OJC-<br>1245/1994      | M PATI      | GENERAL |  |                          |                                       | (Seat<br>No-<br>51)  |
| 387 | 30214/2025 | 15.04.2025 | ABLAPL-<br>8809/2024   | J SAMANTA   | GENERAL |  |                          | BAIL-2                                | (Seat<br>No-<br>11)  |
| 388 | 30216/2025 | 15.04.2025 | ABLAPL-<br>3403/2025   | B DAS       | GENERAL |  | Order Dtd.<br>2025-03-28 |                                       | (Seat<br>No-<br>11)  |
| 389 | 30220/2025 | 15.04.2025 | TRP (C) -<br>90/2024   | S R PRADHAN | GENERAL |  |                          | M.J.C.                                | (Seat<br>No-6)       |
| 390 | 30221/2025 | 15.04.2025 | WP (C) -<br>32534/2024 | P K MISHRA  | GENERAL |  |                          |                                       | (Seat<br>No-6)       |
| 391 | 30222/2025 | 15.04.2025 | WP (C) -<br>333/2003   | H K DASH    | GENERAL |  |                          |                                       | (Seat<br>No-6)       |
| 392 | 30223/2025 | 15.04.2025 | FAO-<br>595/2019       | GYANENDRA   | GENERAL |  |                          | MISC.<br>APPEAL<br>SEC.               | (Seat<br>No-5)       |
| 393 | 30224/2025 | 15.04.2025 | CMP-<br>878/2023       | P K MISHRA  | GENERAL |  |                          | WRIT<br>BRANCH-5                      | (Seat<br>No-<br>23)  |
| 394 | 30225/2025 | 15.04.2025 | CMP-                   | J P KAR     | GENERAL |  |                          |                                       | (Seat                |

|     |            |            |                     |                    |         |  |                       |                   |              |
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|     |            |            | 356/2025            |                    |         |  |                       |                   | No-23)       |
| 395 | 30226/2025 | 15.04.2025 | ABLAPL-4078/2025    | A K MOHANTY        | GENERAL |  |                       |                   | (Seat No-23) |
| 396 | 30227/2025 | 15.04.2025 | FAO-336/2019        | PURUSOTAM          | GENERAL |  |                       | MISC. APPEAL SEC. | (Seat No-9)  |
| 397 | 30228/2025 | 15.04.2025 | FAO-336/2019        | PURUSOTAM          | GENERAL |  |                       | MISC. APPEAL SEC. | (Seat No-9)  |
| 398 | 30229/2025 | 15.04.2025 | WP (C) - 7562/2025  | S DAS              | GENERAL |  |                       | WRIT BRANCH-7     | (Seat No-15) |
| 399 | 30230/2025 | 15.04.2025 | WP (C) - 31456/2024 | H K BHOL           | GENERAL |  |                       |                   | (Seat No-15) |
| 400 | 30231/2025 | 15.04.2025 | WP (C) - 17333/2009 | K C PANDA          | GENERAL |  |                       |                   | (Seat No-15) |
| 401 | 30232/2025 | 15.04.2025 | WA-320/2024         | H K BHOL           | GENERAL |  |                       | WRIT APPEAL       | (Seat No-6)  |
| 402 | 30233/2025 | 15.04.2025 | CMP-518/2025        | S MOHARANA         | GENERAL |  |                       |                   | (Seat No-6)  |
| 403 | 30297/2025 | 15.04.2025 | CRLMC-3696/2024     | BISWARANJAN DALAI  | GENERAL |  | Order Dtd. 2024-10-03 |                   | (Seat No-6)  |
| 404 | 30373/2025 | 15.04.2025 | SA-375/1971         | L SAHOO            | GENERAL |  |                       |                   | (Seat No-6)  |
| 405 | 30376/2025 | 15.04.2025 | ABLAPL-12894/2024   | D BARIK            | GENERAL |  |                       |                   | (Seat No-6)  |
| 406 | 30404/2025 | 15.04.2025 | CRLMC-3693/2024     | MANOJ KUMAR PANI   | GENERAL |  | Order Dtd. 2024-10-05 |                   | (Seat No-6)  |
| 407 | 30410/2025 | 15.04.2025 | CRLMC-1173/2025     | MANOJ KUMAR PANI   | GENERAL |  | Order Dtd. 2025-04-11 | CRIMINAL MISC     | (Seat No-3)  |
| 408 | 30411/2025 | 15.04.2025 | CRLMC-1441/2025     | S. K. PANDA        | GENERAL |  | Order Dtd. 2025-04-11 |                   | (Seat No-3)  |
| 409 | 30412/2025 | 15.04.2025 | RPFAM-55/2025       | SRINIBASH MOHANTY  | GENERAL |  | Order Dtd. 2025-05-06 |                   | (Seat No-3)  |
| 410 | 30414/2025 | 15.04.2025 | TRP (C) - 89/2025   | J. R. NAYAK        | GENERAL |  | Order Dtd. 2025-05-13 |                   | (Seat No-3)  |
| 411 | 30415/2025 | 15.04.2025 | ABLAPL-3970/2025    | JYOTI RANJAN NAYAK | GENERAL |  | Order Dtd. 2025-04-10 | BAIL-2            | (Seat No-8)  |
| 412 | 30417/2025 | 15.04.2025 | ABLAPL-3986/2025    | JYOTI RANJAN NAYAK | GENERAL |  | Order Dtd. 2025-04-10 |                   | (Seat No-8)  |
| 413 | 30418/2025 | 15.04.2025 | CRLMC-4518/2024     | JYOTI RANJAN NAYAK | GENERAL |  | Order Dtd. 2025-04-11 |                   | (Seat No-8)  |
| 414 | 30420/2025 | 15.04.2025 | WP (C) - 9925/2025  | JYOTI RANJAN NAYAK | GENERAL |  | Order Dtd. 2025-04-11 |                   | (Seat No-8)  |
| 415 | 30425/2025 | 15.04.2025 | WA-1671/2024        | P S MALLICK        | GENERAL |  |                       | WRIT APPEAL       | (Seat No-1)  |
| 416 | 30472/2025 | 15.04.2025 | ABLAPL-1632/2025    | S. CHOUDHURY       | GENERAL |  | Order Dtd. 2025-04-02 | BAIL-1            | (Seat No-    |

|     |            |            |                       |                       |         |  |                          |  |                     |
|-----|------------|------------|-----------------------|-----------------------|---------|--|--------------------------|--|---------------------|
|     |            |            |                       |                       |         |  |                          |  | 15)                 |
| 417 | 30517/2025 | 15.04.2025 | WP (C) -<br>6810/2016 | B. K. BEHERA          | GENERAL |  | Order Dtd.<br>2016-04-27 |  | (Seat<br>No-<br>15) |
| 418 | 30518/2025 | 15.04.2025 | TRP (C) -<br>90/2025  | HIMANSHU KUMR<br>BHOL | GENERAL |  | Order Dtd.<br>2025-04-11 |  | (Seat<br>No-<br>15) |
| 419 | 30519/2025 | 15.04.2025 | CRLMP-<br>1736/2024   | SEJAL NAYAK           | GENERAL |  | Order Dtd.<br>2025-04-15 |  | (Seat<br>No-<br>15) |

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